



తెలంగాణ రాజ పత్రము
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NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.

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PRIVATE ADVERTISEMENTS

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(By Order)

Commissioner of Printing, Stationery & Stores Purchase.

CHANGE OF NAMES

My Daughter, MENDEM ROSE EVANZILIKA,
Age: 22 Months, shall henceforth be known as
MENDEM ROSE PRAGNA AMRUTHA.

Ghatkesar,
30-11-2021

M. SUGUNA KUMARI
Signature of Parent

I, K M SAJADA KHATUN D/o. EHARAM HUSEN
KHAN, 10th Class, Housewife, shall henceforth be known
as **SAJEDA KHAN W/o. Late ASHRAF ALI KHAN.**

Balapur,
02-12-2021

K M SAJADA KHATUN

I, PALA SRINIVAS S/o. ABBULU, M.A., Student,
shall henceforth be known as **PALA ALEXANDER.**

Hyderabad,
01-12-2021.

PALA SRINIVAS

I, NADPI PALLE W/o. ANJIAIAH, Beedi Roller,
shall henceforth be known as **MALLELA BHUDEVI**
W/o.MALLELA ANJIAIAH.

Pedda Bheemgal,
02-12-2021.

R.T.I of
NADPI PALLE

I, KUNCHALA VENKATESHWARLU S/o.
K. SUBBAIAH, Daily Worker, shall henceforth be
known as **KUNCHALA SUBBA RAO.**

Yousufguda,
29-11-2021

KUNCHALA
VENKATESHWARLU

I, CHEMMATI JAMUNA W/o. ASHOK, Beedi
Roller, shall henceforth be known as **CHEMMATI**
LAXMI W/o. CHEMMATI ASHOK.

Padkal,
29-11-2021.

R.T.I of
CHEMMATI JAMUNA

I, RAMESH alias K. RAMESH S/o .SHANKER, SSC., ITI., Employee in Southern Power Distribution Company Ltd., shall henceforth be known as **KANDURI RAMESH, S/o. KANDURI SHANKER** for the purpose of correction of wrong enteries occurred in school records due to parental mistake.

Musapet, **RAMESH alias K. RAMESH**
03-11-2021.

I, POLOJI RAGHAVENDHRA CHARY S/o. POLOJI CHANAYA CHARY, Intermediate, Private Employee, shall henceforth be known as **POLOJU RAGHAVA VISHWAKARMA S/o. POLOJU CHENNAIAH CHARY.**

Hyderabad, **POLOJI**
30-11-2021. **RAGHAVENDHRA CHARY**

I, PALAKURTI SHANTA DEVI D/o. RAMACHANDER RAO PALAKURTI, SSC., Housewife, shall henceforth be known as **PADMA MARAMRAJU W/o, Dr. MARAMRAJU VENKATESHWAR RAO.**

Hyderabad, **PALAKURTI SHANTA DEVI**
30-11-2021.

I, K. ANITHA D/o. K. KRISHNA REDDY, Intermediate, Housewife, shall henceforth be known as **PUCHANKAYALA CHITRAVATHI W/o. PUCHAKAYALA NARENDER REDDY.**

Hyderabad, **K. ANITHA**
12-11-2021.

I, BANOTH KALU S/o. BHASHYA, B.A., B.Ed., Secondary Grade Teacher (S.G.T.) Employee ID No. 2126356, shall henceforth be known as **BANOTH KALRAM**

Jangaon, **BANOTH KALU**
02-12-2021.

I, PANDIRI NARSI REDDY S/o. Late PANDIRI LACHI REDDY, Business, shall henceforth be known as **PANDIRI NARSIMHA REDDY S/o. PANDIRI LATE LACHI REDDY.**

Malakpet, **PANDIRI NARSI REDDY**
29-11-2021.

I, HABEEB TAHER S/o. HABEEB HUSSAIN, 7th Class, Private Business, shall henceforth be known as **HABEEB TAHER HUSSAIN AL HINDWAN S/o. HABEEB HUSSAIN ABUBAKAR AL HINDWAN** for the purpose of correction of wrong enteries occurred in school records due to parental mistake..

Hyderabad, **HABEEB TAHER**
30-11-2021.

Master, MOHAMMED ABDUL FARHAAN S/o. MOHAMMED HAMEED, Age: 16 years shall henceforth be known as **MOHAMMED ABDUL FARHAAN S/o. MOHAMMED ABDUL HAMED.**

Chandrayangutta, **MOHAMMED**
01-12-2021. **ABDUL HAMEED**
Signature of Parent

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